

GOVERNMENT OF JAMMU AND KASHMIR
Housing & Urban Development Department
Civil Secretariat
Jammu/Srinagar

NOTIFICATION

Jammu, the 14th March, 2022

S.O 90 -In exercise of the powers conferred by sub-section (1) of Section 3 read with Section 4 of the Jammu and Kashmir Development Act, 1970, the Government hereby declares the area specified in Annexure "A" to be the local area for the purposes of this Act and constitute an authority to be known as Akhnoor Development Authority, consisting of the following; namely:-

1.	Chief Secretary, J&K	Chairman
2.	Administrative Secretary, H&UD Department	Vice-Chairman
3.	District Development Commissioner, Jammu	Member
4.	Director, Urban Local Bodies, Jammu	Member
5.	Sub-Divisional Magistrate, Akhnoor	Member-Secretary
6.	Chief Town Planner, Town Planning Organization, Jammu	Member
7.	Regional Director, Directorate of Environment and Remote Sensing	Member
8.	Conservator of Forests, Jammu	Member
9.	President/Administrator Municipal Committee, Akhnoor	Member
10.	Superintending Engineer, R&B, Jammu	Member
11.	Superintending Engineer, Jal Shakti, Jammu	Member
12.	Superintending Engineer, EM&RE, Jammu	Member

The members shall hold the office for a period of two years.

By order of the Lieutenant Governor.

Sd/-

(Dheeraj Gupta)IAS

Principal Secretary to the Government
Housing and Urban Development Department

No. HUD-JDA/98/2021(C.No.35235)

Dated. 14.03.2022

Copy to the:-

1. Principal Secretary to the Lieutenant Governor.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.

3. Divisional Commissioner, Jammu.
4. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
5. District Development Commissioner, Jammu.
6. Director, Urban Local Bodies, Jammu.
7. Regional Director, Directorate of Environment & Remote Sensing.
8. Conservator of Forests, Jammu.
9. Sub Divisional Magistrate, Akhnoor.
10. Chief Town Planner, Town Planning Organization, Jammu.
11. General Manager, Government Press, Jammu for publishing in the Government Gazette.
12. Chief Planning Officer, Akhnoor.
13. President/Administrator, Municipal Committee, Akhnoor.
14. Superintending Engineer, R&B, Jammu.
15. Superintending Engineer, Jal Shakti, Jammu.
16. Superintending Engineer, EM&RE, Jammu.
17. Private Secretary to the Chief Secretary.
18. Private Secretary to Principal Secretary to the Government, H&UDD.
19. Notification file/stock file.


(Ridhima Sharma),

Under Secretary to the Government,
Housing & Urban Dev. Department



ANNEXURE "A" to S.O. No. 90 Dated. 14-03-2022

Tehsil Akhnoor

S. No.	Name of village	Total Khasra No.
1.	Manda	1 to 602
2.	Dasgal	1 to 616
3.	Bandral	1 to 1349
4.	Sunail	1 to 666
5.	Mawa Karora	1 to 422
6.	Gurah Brahamana	1 to 977
7.	Arenpur	1 to 102
8.	Bhaitare	1 to 192
9.	Ambaran	1 to 280
10.	Bharda Kalan	1 to 609
11.	Sungal	1 to 3108
12.	Palwan	1 to 266

Tehsil Bhalwal

S. No.	Name of village	Total Khasra No.
1.	Aghor	1 to 672
2.	Chack Singha	1 to 321
3.	Domi	1 to 899
4.	Gurah Pattan	1 to 513
5.	Jandyal	1 to 2328
6.	Malpur	1 to 1737
7.	Sarod	1 to 1064
8.	Galali	1 to 625
9.	Aurhak	1 to 207
10.	Padmi	1 to 169
11.	Ramgarh	1 to 260

(Ridhima Sharma),

Under Secretary to the Government,
Housing & Urban Dev. Department

RS

RS
14/03/22